

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 2739/2017

(Arising out of impugned final judgment and order dated 23-05-2016 in CMWP No. 54713/2011 passed by the High Court of Judicature At Allahabad)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

GANGA SHARAN SHARMA & ORS.

Respondent(s)

Date :01-02-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s) Mr. Sanjay Kumar Tyagi, AOR
 Mr. Ajay Kr. Pandey, Adv.

For Respondent(s) Ms. Garima Prashad, AOR
 Mr. Sanjay Vashishtha, Adv.
 Mr. Shaoab Khan, Adv.
 Mr. Mohit Kumar Bansal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by learned
counsel for the State, four weeks' time is granted to
file counter affidavit.

List thereafter.

[Charanjeet Kaur]
A.R.-cum-P.S.

[Tapan Kr. Chakraborty]
Asstt. Registrar